

# High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

## ORDER

No:- 520

Dated:- 23/7/2018

All Principal District & Sessions Judges of Kashmir Province except Leh and Kargil Districts (who are also ex-officio Presidents under the Consumer Protection Act, 1987) along with members of the District Consumer Protection Fora are hereby nominated for attending "**One Day Workshop for the Presidents and Members of the District Consumer Protection Fora in Jammu and Kashmir, under Consumer Protection Act, 1987**" being conducted by the J&K State Judicial Academy in collaboration with the Centre for Consumer Studies, IIPA New Dehli, on 11<sup>th</sup> of August, 2018 (Saturday) at Mominabad Srinagar with the direction to the participants so nominated, to report in the J&K State Judicial Academy, Mominabad Srinagar on the scheduled date at 9:30 am sharp.

**By Order**

(Sanjay Dhar)  
Registrar General

No:- 19368-95/18 Dated:- 23/7/2018

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal (Member of the Hon'ble Committee constituted for the J&K State Judicial Academy).
3. Secretary to Hon'ble Mr. Justice M.K.Hanjura (Member of the Hon'ble Committee constituted for the J&K State Judicial Academy).  
.....for kind information of His Lordship.
4. Director, J&K State Judicial Academy, Jammu for information and with the request to get the nominated officers informed accordingly.
5. All Principal District & Sessions Judges of Kashmir Province.
6. CPC-e-Courts High Court of J&K for information and with the request to get the same uploaded on the official website of J&K High Court.

Registrar General